रजिस्ट्री सं० डी० एल०-33004/99 REGD. NO. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY
भाग III—खण्ड 4
PART III—Section 4
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 355] नई दिल्ली, शुक्रवार, अक्तूबर 4, 2019/आश्विन 12, 1941
No. 355] NEW DELHI, FRIDAY, OCTOBER 4, 2019/ ASVINA 12, 1941

उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय

उपभोक्ता मामले विभाग

(भारतीय मानक ब्यूरो)

अधिसूचना

नई दिल्ली, 4 अक्तूबर, 2019

फा. सं. बीएस/11/09/2019.—भारतीय मानक ब्यूरो अधिनियम, 2016 (2016 का 11) की धारा 39 के साथ पठित धारा 8 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, और भारतीय मानक ब्यूरो (प्रयोगशाला के तकनीकी पदों की भर्ती) विनियम, 2007 और भारतीय मानक ब्यूरो (प्रशासन, वित्त और अन्य पदों पर भर्ती) विनियम, 2007 को अधिक्रांत करते हुए जहाँ तक वे वरिष्ठ मास्टर तकनीशियन, मास्टर तकनीशियन, वरिष्ठ तकनीशियन तथा तकनीशियन से संबंधित हैं, जिन्हें ऐसे अधिक्रमण से पहले किया गया है या करने का लोप किया गया है, भारतीय मानक ब्यूरो, केन्द्रीय सरकार के पूर्व अनुमोदन से एतद्द्वारा निम्नलिखित विनियम बनाता है, अर्थात्:

1. (1) इन विनियमों को भारतीय मानक ब्यूरो (प्रयोगशाला तकनीशियन पदों पर भर्ती) विनियम, 2019 कहा जाएगा।

(2) ये विनियम राजपत्र में प्रकाशन की तिथि से प्रवृत्त होंगे।

2. परिभाषाएं – इन विनियमों में जब तक कि संदर्भ में अन्यथा अपेक्षित न हो –

(क) "अधिनियम" से भारतीय मानक ब्यूरो अधिनियम, 2016 (2016 का 11) अभिप्रेत है;

(ख) "नियुक्ति प्राधिकारी" से समूह 'क' कर्मचारियों के लिए महानिदेशक और समूह 'ख' एवं समूह 'ग' के कर्मचारियों के लिए उप महानिदेशक (प्रशासन) अभिप्रेत है;

(ग) "कर्मचारियों" से भारतीय मानक ब्यूरो में नियमित आधार पर स्थायी पदों पर नियुक्त कर्मचारी और जिसमें पूर्ववर्ती भारतीय मानक संस्थान के कर्मचारी सम्मिलित हैं, अभिप्रेत है;

(घ) "प्रयोगशाला तकनीकी पदों" से अभिप्राय प्रथम अनुसूची के स्तंभ (2) में निर्दिष्ट पद हैं;

(ङ) "स्थानापन्न नियुक्ति" से अभिप्राय है अधिकारी की नियुक्ति जो कि एक समय में एक या उससे अधिक अन्य स्वतंत्र पदों पर अस्थायी उपाय के रूप में स्थायी या स्थानापन्न की हैसियत से पहले से पदधारक हो;

(च) "नियम" से भारतीय मानक ब्यूरो नियम, 2018 अभिप्रेत है;

(छ) "अनुसूची" से इन विनियमों के साथ संलग्नित अनुसूची अभिप्रेत है;

(ज) "अनुसूचित जाति" और "अनुसूचित जनजाति" का वही अर्थ होगा जैसा कि इसके लिए भारत के संविधान के अनुच्छेद 366 के खंड (24) और (25) में क्रमश: दिया गया है;

(झ) "चयन समिति" से अभिप्रेत विनियम 9 के अधीन गठित समिति है;

(ञ) इन विनियमों में प्रयुक्त शब्द एवं अभिव्यक्तियां जो उसमें परिभाषित नहीं हैं परंतु अधिनियम अथवा नियमों में परिभाषित हैं, के क्रमश: वही अर्थ होंगे जो उनके लिए अधिनियम व नियमों में दिए गए हैं।

3. आरंभिक गठन और आवेदन - (1) ये विनियम प्रथम अनुसूची की स्तंभ (2) में उल्लिखित प्रयोगशाला तकनीकी पदों के लिए लागू होंगे।

परन्तु यह कि पूर्ववर्ती भारतीय मानक संस्थान में इन पदों के लिए पदाधिकारियों द्वारा नियमित आधार पर दी गई सेवाएं ही इन विनियमों के लिए गिनी जाएंगी।

(2) इन विनियमों के आरंभ होने से पूर्व वरिष्ठ मास्टर तकनीशियन, मास्टर तकनीशियन, वरिष्ठ तकनीशियन और तकनीशियन के पद पर नियमित आधार पर पदधारक ही इन विनियमों के प्रावधानों के अनुसार नियुक्ति के योग्य होंगे और इन विनियमों के आरंभ होने से तत्काल पूर्व संबंधित पदों पर ऐसे व्यक्तियों की नियमित सेवा को ही परिवीक्षा, स्थायीकरण, वरिष्ठता, पदोन्न्ति हेतु पात्रता सेवा तथा सेवा में पेंशन के लिए माना जाएगा।

4. भर्ती की पद्धति – उक्त पदों पर भर्ती की पद्धति, वेतन मैट्रिक्स में स्तर, आयु-सीमा, योग्यता और उससे संबंधित अन्य विषय प्रथम अनुसूची के स्तंभ (4) से (10) में निर्दिष्ट किए गए अनुसार होंगे।

5. सीधी भर्ती – (1) प्रथम अनुसूची के स्तंभ (2) में निर्दिष्ट कोई पद सीधे भर्ती द्वारा भरे जाने की आवश्यकता होने पर निम्नलिखित प्रक्रिया अपनाई जाएगी :-

(i) दूसरी अनुसूची में यथा निर्दिष्ट तकनीकी सहायक (प्रयोगशाला) के पद से संबंधित शाखाओं की सूची अथवा वरिष्ठ तकनीशियन अथवा तकनीशियन के पद के संदर्भ में संबंधित शाखा की सूची में से कोई रिक्ति भरे जाने की आवश्यकता होने पर इसे एम्पलायमेंट न्यूज, रोजगार समाचार और कम से कम दो अग्रणी समाचार-पत्रों में तथा ब्यूरो और ब्यूरो पर प्रशासनिक नियंत्रण रखने वाले विभाग की वेबसाइट पर विज्ञापित किया जाएगा जिसमें ऐसे पदों की संख्या, अनुसूचित जाति, अनुसूचित जनजाति, पूर्व सैनिक तथा केन्द्र सरकार द्वारा समय-समय पर यथा निर्दिष्ट व्यक्तियों की अन्य विशेष श्रेणियों, आयु-सीमा, योग्यता तथा अनुभव की पूरी जानकारी होगी, जैसा कि प्रथम अनुसूची में निर्दिष्ट हो तथा यथा आवश्यक अन्य ऐसे विषय;

(ii) प्रथम अनुसूची में यथा निर्दिष्ट योग्यता, अनुभव तथा आयु-सीमा रखने वाले उम्मीदवार पद के योग्य होंगे;

ब्यूरो में सेवारत अधिकारियों और कर्मचारियों के मामले में ऊपरी आयु सीमा में पचास वर्ष तक की आयु की छूट दी जा सकती है।

(iii) ब्यूरो द्वारा लिखित या ऑनलाइन परीक्षा विभागीय या व्यावसायिक संस्थान या एजेंसी द्वारा ली जाएगी, जैसा भी महानिदेशक का निर्णय हो ;

(iv) कौशल परीक्षा या प्रयोगात्मक परीक्षा या ट्रेड परीक्षा, जो कि अर्हता प्रकृति की होगी, के लिए बुलाए जाने वाले उम्मीदवारों की संख्या संबद्ध शाखा या ट्रेड के लिए विज्ञापित रिक्तियों की संख्या के चार गुना से अधिक नहीं होगी और योग्यता क्रम में उन उम्मीदवारों को बुलाया जाएगा जिन उम्मीदवारों ने संबंधित शाखा या ट्रेड के लिए लिखित अथवा ऑनलाइन परीक्षा में न्यूनतम पचास प्रतिशत अंक हासिल किए हो तथा कुल न्यूनतम पचास प्रतिशत अंक भी हासिल किए हों ;

(v) उम्मीदवारों का चयन विषय-वार, जैसा भी मामला हो, ट्रेड-वार योग्यता के आधार पर किया जाएगा जिसका निर्धारण लिखित या ऑनलाइन परीक्षा में हासिल अंकों के आधार पर किया जाएगा तथा उम्मीदवार को कौशल परीक्षा उत्तीर्ण करनी होगी ;

(vi) समूह 'ख' और 'ग' के पदों के लिए कोई साक्षात्कार नहीं होगा;

(vii) जहां अनुसूचित जाति और अनुसूचित जनजाति, भूतपूर्व सैनिक या अन्य विशेष वर्गो के लिए आरक्षित पदों को खंड (iv) और (v) में निर्दिष्ट मानदंड के आधार पर न भरा जा सकता हो वहां आरक्षित कोटे की कमी को पूरा करने के लिए ऐसे वर्ग से संबंधित उम्मीदवारों को सरकार के दिशा-निर्देशों के अनुसार छूट देकर भरा जा सकता है, बशर्ते कि संबंधित पद पर चयन के लिए ऐसे उम्मीदवार उपयुक्त हों ;

(viii) चुने गए सफल उम्मीदवारों की सूची के अतिरिक्त प्रतीक्षा सूची से उम्मीदवारों को रिक्तियां भरने के लिए लिया जाएगा जो कि ऐसी सूची बनाए जाने की तिथि से एक वर्ष के लिए वैध होगी:

बशर्ते कि प्रतीक्षा सूची के उम्मीदवारों की संख्या विज्ञापित पदों के पचास प्रतिशत से अधिक न हो;

(2) उप-विनियम (1) के अधीन सीधी भर्ती द्वारा नियुक्त उम्मीदवारों की परिवीक्षा अवधि भारतीय मानक ब्यूरो (कर्मचारियों की सेवा निबंधन एवं शर्तें) विनियम, 2007 के अनुसार दो वर्ष की होगी जिसके दौरान उनको ऐसे प्रशिक्षण लेना होगा अथवा उनको नियुक्ति प्राधिकारी आवश्यक समझे जाने वाले दायित्व दिए जा सकते हैं अथवा उन्हें परिवीक्षा अवधि के सफल समापन के लिए आवश्यक विभागीय परीक्षा या परीक्षाएं उत्तीर्ण करनी होंगी :

परन्तु, परिवीक्षा के सफल समापन के लिए प्रशिक्षण का मॉडयूल, दिए जाने वाले दायित्व और उत्तीर्ण की जाने वाली विभागीय परीक्षा वही होगी जो समय-समय पर नियुक्ति प्राधिकारी द्वारा अनुशंसित हो और महानिदेशक द्वारा अनुमोदित हो :

इसके अतिरिक्त जहां महानिदेशक नियुक्ति प्राधिकारी होगा वहां कार्यकारी समिति का अनुमोदन लेना होगा।

6. प्रतिनियुक्ति – (1) प्रथम अनुसूची के स्तंभ (2) में निर्दिष्ट किसी पद को प्रतिनियुक्ति पर भरे जाने के लिए इसे कम से कम दो अग्रणी समाचार-पत्रों में तथा ब्यूरो और ब्यूरो पर प्रशासनिक नियंत्रण रखने वाले विभाग की वेबसाइट पर विज्ञापित किया जाएगा जिसमें ऐसे पदों की संख्या, आयु-सीमा, विशेषज्ञता, यदि आवश्यक हो तथा प्रथम अनुसूची में निर्दिष्ट अनुभव की तथा यथा आवश्यक अन्य ऐसे विषय:

परन्तु यह कि, प्रतिनियुक्ति आधार पर नियुक्ति की अधिकतम आयु सीमा आवेदन प्राप्ति की अंतिम तिथि को छप्पन वर्ष से अधिक न हो:

ऐसी प्रतिनियुक्ति की अवधि साधारणतया तीन वर्ष से अधिक की नहीं होगी और प्रतिनियुक्ति की अधिकतम अवधि पांच वर्ष से अधिक नहीं होगी।

(7) प्रतिनियुक्ति द्वारा चयन हेतु छानबीन समिति (Screening Committee) –(1) प्रतिनियुक्ति द्वारा भरे जाने वाले पदों के लिए विज्ञापन के लिए प्राप्त आवेदनों की छानबीन समिति द्वारा जांच की जाएगी। छानबीन समिति में ब्यूरो के कम से कम वैज्ञानिक - सी या उसके समकक्ष स्तर के कम से कम तीन अधिकारी होंगे जिनको महानिदेशक द्वारा नामित किया जाएगा और उनमें से सबसे वरिष्ठ अधिकारी समिति का अध्यक्ष होगा ।

(2) छानबीन समिति द्वारा छांटे गए उम्मीदवारों पर चयन समिति द्वारा चयन के लिए विचार किया जाएगा।

8. प्रोन्नति – (1) प्रथम अनुसूची के स्तंभ (2) में निर्दिष्ट किसी पद को प्रोन्नति द्वारा भरे जाने के लिए ऐसी प्रोन्नति महानिदेशक द्वारा गठित चयन समिति की अनुशंसा पर लोअर ग्रेड के कर्मचारियों में से योग्यता के आधार पर अथवा वरिष्ठता को ध्यान में रख कर की जाएगी।

(2) नियमित कर्मचारी केन्द्र सरकार के कर्मचारियों को दी जाने वाली तथा समय-समय पर संशोधित सुनिश्चित कैरियर प्रोन्नयन स्कीम के अधीन वित्तीय अपग्रेडेशन के पात्र होंगे।

(3) प्रयोगशाला अधिकारियों को प्रथम अनुसूची में निर्दिष्ट अप्रकार्यात्मक ग्रेड I और ग्रेड II प्रदान किया जाएगा।

9. चयन समिति - (1) महानिदेशक द्वारा निम्नानुसार चयन समिति का गठन किया जाएगा:

(i) समूह 'क' पद हेतु चयन समिति में निम्नलिखित सदस्य होंगे, अर्थात् :-

(क) कम से कम वैज्ञानिक 'एफ' स्तर का अधिकारी या उपमहानिदेशक;

(ख) ब्यूरो पर प्रशासनिक नियंत्रण रखने वाला केंद्रीय सरकार के मंत्रालय या विभाग का नामिती;

(ग) ब्यूरो में कार्मिक प्रकार्यों से संबंधित विभाग का निदेशक या प्रमुख या प्रभारी अधिकारी;

(घ) कम से कम वैज्ञानिक 'ई' या निदेशक के स्तर के दो ऐसे अधिकारी जो अनुसूचित जाति या अनुसूचित जनजाति या अन्य पिछड़ा वर्गों या अल्पसंख्यक या महिलाओं के प्रतिनिधि होंगे, इनमें से कम से कम एक अनुसूचित जाति या अनुसूचित जन जाति से होगा; और

(ड़) ब्यूरो की गतिविधि से संबद्ध एक बाहरी विशेषज्ञ महानिदेशक द्वारा नामित किया जाएगा।

परन्तु खंड (ख) या खंड (ड़) के अधीन नामित बाहरी विशेषज्ञ चयन समिति का अध्यक्ष होगा।

(ii) समूह 'ख' और समूह 'ग' पद हेतु चयन समिति में निम्नलिखित सदस्य होंगे, अर्थात्:-

(क) कम से कम वैज्ञानिक 'एफ' स्तर का अधिकारी या उपमहानिदेशक, जो अध्यक्ष होगा, महानिदेशक द्वारा नामित किया जाएगा;

(ख) ब्यूरो में कार्मिक प्रकार्यों से संबंधित विभाग का निदेशक या प्रमुख या प्रभारी अधिकारी;

(ग) कम से कम वैज्ञानिक 'ई' या निदेशक के स्तर के दो ऐसे अधिकारी जो अनुसूचित जाति या अनुसूचित जनजाति या अन्य पिछड़ा वर्गों या अल्पसंख्यक या महिलाओं के प्रतिनिधि होंगे, इनमें से कम से कम एक अनुसूचित जाति या अनुसूचित जनजाति से होगा; और

(घ) ब्यूरो में कार्मिक प्रकार्यों से संबंधित उपनिदेशक या सहायक निदेशक;

(2) चयन समिति द्वारा की गई अनुशंसाएँ उप-विनियम (1) में संदर्भित के अनुसार अनुमोदन हेतु महानिदेशक को प्रस्तुत की जाएंगी।

10. नियुक्ति प्राधिकारी:- (1) समूह 'क' के पदों के लिए नियुक्ति प्राधिकारी द्वारा नियुक्तियां समूह 'क' पद के लिए चयन समिति और समूह 'ख' एवं समूह 'ग' पदों पर नियुक्ति समूह 'ख' एवं समूह 'ग' के लिए चयन समिति की अनुशंसा पर की जाएंगी :

परन्तु यह कि स्थानापन्न नियुक्तियाँ भारतीय मानक ब्यूरो (महानिदेशक की शक्तियाँ और कर्त्तव्य) विनियम, 2018 की संलग्न अनुसूची में ऐसी नियुक्तियों के लिए विहित शर्तों के अधीन उपयुक्त चयन समिति की अनुशंसा के बिना नियुक्ति प्राधिकारी द्वारा की जाएंगी।

परन्तु फिर भी संबंधित चयन समितियाँ विनियम 8 के उप-विनियम (2) एवं नॉन फनक्शनल ग्रेड I एवं II, उप-विनियम (3) में यथा निर्दिष्ट में निर्दिष्ट संशोधित सुनिश्चित कैरियर प्रोन्नयन स्कीम के तहत वित्तीय उन्नयन की मंजूरी के मामलों पर विचार करने एवं अनुशंसा के प्रयोजनार्थ छानबीन समिति के रूप में भी कार्य करेगी।

11. पदों की श्रेणी तथा उनकी प्राधिकृत संख्या – (1) प्राधिकृत संख्या केंद्रीय सरकार के अनुमोदन से कार्यकारिणी समिति द्वारा समय-समय पर निर्धारित किए जाने के अनुसार होगी।

(2) इन विनियमों की अधिसूचना की तिथि को पदों की श्रेणियां तथा उनकी प्राधिकृत संख्या वही होगी जो कि प्रथम अनुसूची में निर्दिष्ट हो और शाखा या ट्रेड वहीं होंगे जैसा कि द्वितीय अनुसूची में दिए गए हों।

12. छूट देने की शक्ति – जहाँ ब्यूरो की राय है कि ऐसा करना आवश्यक या उचित हो, तो वह ऐसे कारणों को लिखित में अभिलिखित करके किसी वर्ग या श्रेणी के व्यक्तियों के संबंध में इन विनियमों के उपबंधों में कोई छूट दे सकती है।

परन्तु यह कि ऐसी छूट को लागू किए जाने से पूर्व यह केन्द्र सरकार से अनुमोदित हो।

13. व्यावृत्ति – इन विनियमों में कुछ भी इस संबंध में केंद्र सरकार द्वारा समय-समय पर जारी किए आदेशों के अनुसार अनुसूचित जाति, अनुसूचित जनजाति, अन्य पिछड़ा वर्ग, दिव्यांग व्यक्तियों, भूतपूर्व सैनिक और अन्य विशेष श्रेणियों के लिए आरक्षण, आयु सीमा में छूट तथा अन्य रियायतों को प्रभावित नहीं करेगा।

14. निर्वचन – इन विनियमों की व्याख्या के संबंध में यदि कोई प्रश्न उठता है तो केंद्रीय सरकार के अनुमोदन से ब्यूरो द्वारा निर्णय लिया जाएगा ।

प्रथम अनुसूची

(विनियम 2, 3, 4, 5, 6, 8 एवं 11 देखें)

प्रयोगशाला तकनीकी पद

क्रम सं.	पद का नाम	पदों की संख्या	वेतन-मेट्रिक्स में लेवल	क्या चयन अथवा गैर-चयन पद है	सीधी भर्ती के लिए अधिकतम आयु सीमा	सीधी भर्ती के लिए शैक्षिक और अन्य योग्यताएँ	भर्ती का तरीका	क्या पदोन्नति पाने वालों के मामले में निर्धारित आयु और शैक्षिक योग्यताएँ लागू होंगी	पदोन्नति /प्रतिनियुक्ति के मामले में किन ग्रेडों से पदोन्नति /प्रतिनियुक्ति/ आमेलन किया जाएगा
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	प्रयोगशाला अधिकारी	60 (2019)	स्तर-7 (रु. 44900 - 142400)	चयन	लागू नहीं	(i) विज्ञान में स्नातक डिग्री (रसायन विज्ञान/ माइक्रोबायोलॉजी/भौतिकी/ बायो-टेक्नोलॉजी/फूड टेक्नोलॉजी/बायो-कैमिस्ट्री/ इलेक्ट्रॉनिक्स मुख्य विषय में से एक के रूप में) न्यूनतम 60 प्रतिशत अंक (अनुसूचित जातियों और अनुसूचित जनजातियों के लिए 50 प्रतिशत) के साथ; या (ii) मैकेनिकल/इलेक्ट्रिकल/ सिविल/केमिकल/इलेक्ट्रॉनिक्स/फूड टेक्नोलॉजी/धातु विज्ञान में न्यूनतम 60 प्रतिशत अंकों (अनुसूचित जातियों और अनुसूचित जनजातियों के लिए 50 प्रतिशत अंक) के साथ तीन साल का डिप्लोमा; और (iii) ट्रेड में 5 वर्ष की नियमित सेवा	प्रोन्नति जिसके न हो सकने पर प्रतिनियुक्ति द्वारा	लागू नहीं	**प्रोन्नतिः** तकनीकी सहायक (प्रयोगशाला) ग्रेड में 5 वर्ष की नियमित सेवा **प्रतिनियुक्तिः** (क) (i) मूल कैडर या विभाग में नियमित आधार पर एक समान पद धारक अधिकारी; या (ii) वेतन - मेट्रिक्स लेवल-6 (रु 35400-112400) में नियमित 5 वर्ष की सेवा वाले अधिकारी; और (ख) स्तंभ (7) के तहत सीधी भर्ती हेतु विहित अर्हता वाले अधिकारी

टिप्पणीः दूसरी अनुसूची में यथा निर्दिष्ट किसी भी विषय में भरे जाने वाले पदों की संख्या संगठन के अपेक्षाओं के अनुसार भर्ती के समय कार्यकारी समिति द्वारा निर्धारित की जायेगी।

अकृत्य कैडरः 7वें वेतन आयोग की अनुशंसाओं के अनुसार वेतन-मेट्रिक्स में स्तर-8 अकृत्य ग्रेड-1 में पाँच वर्ष की नियमित सेवा वाले प्रयोगशाला अधिकारी को मंजूर किये जायेगें।

परन्तु जिन्हें प्रयोगशाला अधिकारी, स्तर-8 के संशोधित सुनिश्चित कैरियर प्रोन्नयन स्कीम के तहत वित्तीय उन्नयन की मंजूरी पहले ही दी गई है वेतन स्तर-8 में पाँच वर्ष की पूर्णता पर स्तर-9 में अकृत्य ग्रेड-II की मंजूरी के योग्य भी होंगे।

वेतन-मेट्रिक्स में स्तर-9 के अकृत्य ग्रेड-II, 7वें वेतन आयोग की अनुशंसा के अनुसार अकृत्य ग्रेड-I में पाँच वर्ष की नियमित सेवा में प्रयोगशाला अधिकारी को मंजूर की जायेगी।

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
2.	तकनीकी सहायक (प्रयोगशाला)	120 (2019)	स्तर 6 (रु. 35400-112400)	लागू नहीं	30 वर्ष	(i) विज्ञान में स्नातक उपाधि एक प्रमुख विषय के रूप में रसायन / माइक्रो बॉयोलॉजी/ भौतिकी / बायो टेक्नोलॉजी/खाद्य टेक्नोलॉजी/ बायो रसायन/ इलैक्ट्रोनिक्स सहित) न्यूनतम 60 प्रतिशत अंक सहित (अनुसूचित जाति एवं अनुसूचित जनजाति हेतु 50 प्रतिशत); या न्यूनतम 60 प्रतिशत सहित (अनुसूचित जाति एवं अनुसूचित जनजाति हेतु 50 प्रतिशत अंक सहित); (ii) मैकेनिकल/इलेक्ट्रिकल/ सिविल/केमिकल/इलेक्ट्रॉनिक्स/ फूड टेक्नोलॉजी/धातु विज्ञान में न्यूनतम 60 प्रतिशत अंकों (अनुसूचित जातियों और अनुसूचित जनजातियों के लिए 50 प्रतिशत अंक) के साथ तीन साल का डिप्लोमा	(i) सीधी भर्ती द्वारा 90 प्रतिशत एवं (ii) विभागीय प्रतियोगी परीक्षा (एलडीसीई) द्वारा 10 प्रतिशत	लागू नहीं	विभागीय प्रतियोगी परीक्षा द्वाराः क) वरिष्ठ मास्टर तकनीशियन या ख) ग्रेड में छह वर्ष की नियमित सेवा वाले मास्टर तकनीशियन या मास्टर तकनीशियन एवं वरिष्ठ तकनीशियन में छह वर्ष की संयुक्त नियमित सेवा सहित मास्टर तकनीशियन; या ग) ग्रेड में दस वर्ष की नियमित सेवा सहित वरिष्ठ तकनीशियन, अनिवार्यतः न्यूनतम 45 प्रतिशत अंक (एससी/एसटी हेतु 40 प्रतिशत अंक) की सशर्त कॉलम 7 के तहत यथा विहित शैक्षिक अर्हता।

टिप्पण 1 : किसी भी विषय में भरी जाने वाली पदों की संख्या, इन विनियमों में परिशिष्ट दूसरी तालिका में विहित, संगठन की अपेक्षा के अनुसार भर्ती के समय कार्यकारी समिति द्वारा निर्धारित की जाएगी।

टिप्पण 2 : तकनीकी सहायक (प्रयोगशाला) के पद की पदोन्नति हेतु एलडीसीई की प्रक्रिया एवं मोड्यूल (पैटर्न, सिलैब्स, अधिकतम अंक, अर्हक अंक इत्यादि) समय-समय पर संगठनात्मक अपेक्षा के आधार पर नियुक्ति प्राधिकारी द्वारा यथा अनुशंसित एवं कार्यकारी समिति द्वारा यथा अनुमोदित होगी।

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
3.	वरिष्ठ मास्टर तकनीशियन	12 (2019)	स्तर-6 (रु. 35400 - 112400)	अचयन पद	लागू नहीं	लागू नहीं	प्रोन्नति द्वारा	लागू नहीं	मास्टर तकनीशियन ग्रेड में छह वर्ष की नियमित सेवा
4.	मास्टर तकनीशियन	16 (2019)	स्तर -5 (रु. 29200 - 92300)	अचयन पद	लागू नहीं	लागू नहीं	प्रोन्नति द्वारा	लागू नहीं	वरिष्ठ तकनीशियन ग्रेड में पाँच वर्ष की नियमित सेवा एवं जिन्होंने ट्रेड टेस्ट पास कर लिया है
5.	वरिष्ठ तकनीशियन	30 (2019)	स्तर-4, (रु. 25500 - 81100)	लागू नहीं	27 वर्ष	(i) दसवीं या इसके समकक्ष (ii) निम्नलिखित ट्रेडों में से किसी में औद्योगिक प्रशिक्षण संस्थान से प्रमाणपत्रः (क) इलैक्ट्रिशियन (ख) एयरकंडीशनिंग (ग) रेफ्रिजरेसन (घ) मैकेनिक (डीजल इंजन) (ड) फिट्टर (च) कार्पेन्टर (छ) प्लम्बर	प्रोन्नति जिसके न हो सकने पर सीधी भर्ती द्वारा	लागू नहीं	तकनीशियन ग्रेड में 8 वर्ष की नियमित सेवा

						(ज) वायरमैन (झ) टर्नर (ञ) वेल्डर (वेल्डर को संबंधित भारतीय मानक या इसके सदृश वेल्डर अर्हता परीक्षा में भी पास होना चाहिए); एवं (iii) संबंधित ट्रेड में औद्योगिक प्रशिक्षण संस्थान प्रमाणपत्र या राष्ट्रीय अप्रेन्टिसशिप प्रमाणपत्र प्राप्त करने के बाद संबंधित ट्रेड में 2 वर्ष का प्रायोगिक अनुभव			
6.	तकनीशियन	1 (2019)	स्तर-2 (रु.19900 - 63200)	लागू नहीं	27 वर्ष	(i) मैट्रिक या इसके समकक्ष; (ii) निम्नलिखित में से किसी भी ट्रेड में औद्योगिक प्रशिक्षण संस्थान प्रमाणपत्रः (क) इलैक्ट्रिशियन (ख) एयरकंडीशनिंग (ग) रेफ्रिजरेसन (घ) मैकेनिक (डीजल इंजन) (ङ) फिट्टर (च) कार्पेन्टर (छ) प्लम्बर (ज) वायरमैन (झ) टर्नर (ञ) वेल्डर (वेल्डर को संबंधित भारतीय मानक या इसके सदृश वेल्डर अर्हता परीक्षा में भी पास होना चाहिए); एवं (iii) प्रांसिगिक ट्रेड में राष्ट्रीय अपरेंटिसशिप सर्टिफिकेट।	प्रत्यक्ष भर्ती	लागू नहीं	लागू नहीं

टिप्पण 1: इन विनियमों मे सम्मिलित दूसरी अनुसूची में निर्दिष्ट किसी भी ट्रेड में भरने वाली पदों की संख्या, संगठन की आवश्यकता के अनुसार भर्ती के समय कार्यकारी समिति द्वारा निर्धारित की जाएगीं।

दूसरी अनुसूची

(विनियम 5,11 और पहली अनुसूची देखें)

1. इन विनियमों के अधीन तकनीकी सहायक (प्रयोगशाला) के पद के लिए भर्ती के उद्देश्य के लिए विषयों की सूचीः

I. डिग्री आधारित विषयः

(i) रसायन विज्ञान

(ii) भौतिक विज्ञान

(iii) सूक्ष्म-जीव विज्ञान

(iv) जैव प्रौद्योगिकी

(v) खाद्य प्रौद्योगिकी

(vi) जैव रसायन शास्त्र

(vii) इलेक्ट्रानिक्स

II. डिप्लोमा आधारित विषयः

(i) यांत्रिक

(ii) रासायनिक

(iii) विदयुतीय

(iv) सिविल

(v) इलेक्ट्रानिक्स

(vi) खाद्य प्रौद्योगिकी

(vii) धातुकर्म

2. इन विनियमों के अधीन वरिष्ठ तकनीशियन/तकनीशियन के पद पर भर्ती के उद्देश्य के लिए ट्रेड की सूचीः

(i) इलैक्ट्रिशियन

(ii) एयरकंडीशनिंग

(iii) रेफ्रिजरेसन

(iv) मैकेनिक (डीजल इंजन)

(v) फिट्टर

(vi) कार्पेन्टर

(vii) प्लम्बर

(viii) वायरमैन

(ix) वेल्डर

(x) टर्नर

वी. के. डयूंडी, वैज्ञानिक 'जी' एवं उपमहानिदेशक (पी पी & सी), भारतीय मानक ब्यूरो

[विज्ञापन-III/4/असा./242/19]

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(Department of Consumer Affairs)

(BUREAU OF INDIAN STANDARDS)

NOTIFICATION

New Delhi, the 4th October, 2019

F. No. BS/11/09/2019.—In exercise of the powers conferred by section 8 read with section 39 of the Bureau of Indian Standards Act, 2016 (11 of 2016) and in supersession of the Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Regulations, 2007 and the Bureau of Indian Standards (Recruitment to Administration, Finance and Other Posts) Regulations, 2007, in so far as they relate to the posts of Senior Master Technician, Master Technician, Senior Technician and Technician, except as respects things done or omitted to be done before such supersession, the Bureau of Indian Standards, with the previous approval of the Central Government, hereby makes the following regulations, namely:—

1. (1) These regulations may be called the Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Regulations, 2019.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions. - In these regulations, unless the context otherwise requires,-

(a) "Act" means the Bureau of Indian Standards Act, 2016 (11 of 2016);

(b) "Appointing Authority", in relation to Group 'A' employees means, the Director General and in relation to Group 'B' and Group 'C' employees means the Deputy Director General (Administration);

(c) "employee" means the employee appointed on regular basis to the permanent post in the Bureau of Indian Standards and includes the employee of the erstwhile Indian Standards Institution;

(d) "Laboratory Technical Posts" means the posts specified in column (2) of the First Schedule;

(e) "Officiating Appointment" means appointing an officer already holding a post in a substantive or officiating capacity to officiate, as a temporary measure, in one or more of other independent posts at a time;

(f) "rules" means the Bureau of Indian Standards Rules, 2018;

(g) "Schedule" means a Schedule appended to these regulations;

(h) "Scheduled Castes" and "Scheduled Tribes" shall have the same meanings as respectively assigned to them in clauses (24) and (25) of article 366 of the Constitution;

(i) "Selection Committee" means the committee constituted under regulation 9;

(j) words and expressions used in here and not defined, but defined in the Act or the rules, shall have the same meaning as respectively assigned to them in the Act or the rules, as the case may be.

3. Initial constitution and application. - (1) These regulations shall apply to the Laboratory Technical Posts mentioned in column (2) of the First Schedule:

Provided that the services rendered by the incumbents to these posts in the erstwhile Indian Standards Institution on a regular basis shall be counted for the purposes of these regulations.

(2) The personnel holding the posts of Senior Master Technician, Master Technician, Senior Technician and Technician immediately before the commencement of these regulations on regular basis shall be deemed to have been appointed in accordance with the provisions of these regulations and the regular continuous service of such persons in their respective posts immediately before the commencement of these regulations shall count for the purposes of probation, confirmation, seniority, qualifying service for promotion and pension in the service.

4. Method of Recruitment. – The method of recruitment to the said posts, level in pay matrix, age-limit, qualifications and other matters connected therewith shall be as specified in column (4) to (10) of the First Schedule.

5. Direct Recruitment. – (1) Where any posts specified in column (2) of the First schedule is required to be filled by direct recruitment, the following procedure shall be followed, namely:-

(i) any vacancy arising in the List of Disciplines in respect of the post of Technical Assistant (Laboratory) or List of Trades in respect of the post of Senior Technician or Technician, as specified in the Second Schedule shall be advertised in the Employment News, Rozgar Samachar and at least two leading newspapers and also on the websites of the Bureau and the Department of the Central Government having administrative control of the Bureau giving full information regarding number of such posts, reservation for the Scheduled Castes, the Scheduled Tribes, ex-Servicemen and other special categories of persons as specified by the Central Government from time to time, age-limit, the qualifications and experience, as specified in the First Schedule and such other matter as may be necessary;

(ii) candidates possessing the qualifications, experience and age-limit as specified in the First Schedule shall be eligible for the post:

Provided that the upper age-limit up to the age of fifty years may be relaxed in the case of serving officers and employees of the Bureau;

(iii) a written or on-line examination shall be conducted by the Bureau, departmentally or through a professional institution or agency, as may be decided by the Director General;

(iv) the number of candidates to be called for skill test or practical test or trade test, which shall be qualifying in nature, shall be not more than four times the number of vacancies advertised in the respective disciplines or trades in the order of merit from among those who have secured at least fifty per cent marks in the written or online test in the concerned discipline or trade and also secured at least fifty per cent marks in the aggregate;

(v) the candidates shall be selected discipline-wise or, as the case may be, trade-wise on the basis of merit as determined by the total marks secured in the written or on-line examination subject to their qualifying the skill test;

(vi) there shall be no interview for recruitment in Group `B' and Group 'C' posts;

(vii) where posts reserved for the Scheduled Castes, the Scheduled Tribes, ex-Servicemen or other special categories of persons cannot filled on the basis of the criteria laid down in clauses (iv) and (v), the candidates belonging to such category may be selected by giving relaxation as per the Government guidelines, to make-up the deficiency in the reserved quota, subject to suitability of such candidates for selection to the post concerned;

(viii) a waiting list in addition to the select list of successful candidates shall be drawn up for filling up the vacancies which shall remain valid for a period of one year from the date when such list is drawn:

Provided that the number of candidates in waiting list shall not exceed fifty per cent of the number of posts advertised;

(2) The candidates appointed by direct recruitment under sub-regulation (1) shall be on probation for a period of two years in accordance with the provisions of the Bureau of Indian Standards (Terms and Conditions of Service of Employees) Regulations, 2007, during which period, they may be required to undergo such training or may be given such responsibilities as may be deemed necessary by the Appointing Authority or may be required to pass departmental examination or examinations for successful completion of probation:

Provided that the module of the training, responsibilities to be given and the departmental examination to be passed for successful completion of probation shall be such as may be recommended by the Appointing Authority and approved by the Director General from time to time:

Provided further that where the Director General is the Appointing Authority, approval of the Executive Committee shall be obtained.

6. Deputation. – (1) Where any posts specified in column (2) of the First Schedule is required to be filled up by deputation, such posts shall be advertised in at least two leading newspapers and also on the websites of the Bureau and the Department of the Central Government having administrative control of the Bureau giving full information regarding

number of posts, prescribed qualifications, age-limit, special expertise, if any, required and the experience as specified in the First Schedule and such other matter as may be necessary:

Provided that the maximum age limit for appointment on deputation basis shall not exceed fifty-six years on the closing date of the receipt of the application:

Provided further that the period of such deputation shall not ordinarily exceed three years and the maximum period of deputation shall be five years.

(2) The candidates who fulfill the prescribed requirements and are shortlisted by the Screening Committee constituted under regulation 7 shall be called for selection.

7. Screening Committee for selection by deputation. – (1) Applications received in response to the advertisement for posts to be filled by deputation shall be screened by a Screening Committee consisting of not less than three officers of the Bureau not below the rank of Scientist 'C' or equivalent, to be nominated by the Director General and the senior-most amongst them shall be the Chairperson of the committee.

(2) The candidates as shortlisted by the Screening Committee shall be considered by the Selection Committee for selection.

8. Promotion. – (1) Where any posts specified in column (2) of the First Schedule is required to be filled up by promotion, such promotion shall be made on the recommendation of the Selection Committee constituted by the Director General, by selection, from amongst the employees in the lower grade, on the basis of merit or with due regard to seniority.

(2) The regular employees shall be entitled to the grant of financial up-gradations under the Modified Assured Career Progression Scheme as admissible to the employees of the Central Government and as amended from time to time.

(3) Non-functional Grade I and Grade II shall be granted to laboratory officers in the manner specified in the First Schedule.

9. Selection Committee. - (1) The Selection Committee shall be constituted by the Director General as under:

(i) the Selection Committee for Group 'A' post shall consist of the following members, namely:-

(a) an officer not below the rank of Scientist 'F' or Deputy Director General;

(b) a nominee of the Ministry or Department of the Central Government having administrative control of the Bureau;

(c) Director or Head or Officer in-charge of the department dealing with the personnel functions in the Bureau;

(d) two officers not below the rank of Scientist 'E' or Director who shall be representative of the Scheduled Caste or the Scheduled Tribes or Other Backward Classes or Minority or Women, of whom at least one shall be from the Scheduled Caste or the Scheduled Tribe; and

(e) one outside expert, associated with the activity relating to the Bureau, to be nominated by the Director General:

Provided that the member nominated under clause (b) or the outside expert nominated under clause (e) shall be the Chairperson of the Selection Committee;

(ii) the Selection Committee for Group 'B' and Group 'C' post shall consist of the following members, namely :-

(a) an officer not below the rank of Scientist F or Deputy Director General, who shall be the Chairperson, to be nominated by the Director General;

(b) Director or Head or Officer in-charge of the department dealing with the personnel functions in the Bureau;

(c) two officers not below the rank of Scientist C or Deputy Director who shall be representative of the Scheduled Caste or the Scheduled Tribes or Other Backward Classes or Minority or Women, of whom at least one shall be from the Scheduled Caste or the Scheduled Tribe; and

(d) the Deputy Director or Assistant Director dealing with the personnel functions in the Bureau.

(2) The recommendations made by the Selection Committee referred to in sub-regulation (1) shall be submitted to the Director General for approval.

10. Appointing Authority. - (1) Appointments shall be made by the Appointing Authority to Group 'A' Posts on the recommendations of the Selection Committee for Group 'A' post and to Group 'B' and Group 'C' Posts on the recommendations of the Selection Committee for Groups 'B' and Group 'C' post:

Provided that the officiating appointments may be made by the Appointing Authority without recommendations of the appropriate Selection Committee subject to conditions specified for such appointments in the Schedule appended to the Bureau of Indian Standards (Powers and Duties of Director General) Regulations, 2018:

Provided further that the respective Selection Committees shall also function as Screening Committee for the purpose of considering and recommending the cases for grant of financial up-gradation under the Modified Assured Career Progression Scheme specified in sub-regulation (2) of regulation 8 and the Non-Functional Grade I and Grade II, as specified in sub-regulation (3) thereof.

11. Categories of posts and their authorised strength. - (1) The categories of posts and their authorised strength shall be such as may, from time to time, be determined by the Executive Committee, with the approval of the Central Government.

(2) The categories of posts and their authorised strength as on the date of the notification of these regulations shall be as specified in the First Schedule and the Disciplines or trades of the posts shall be as given in the Second Schedule.

12. Power to relax. - Where the Bureau is of the opinion that it is necessary or expedient so to do, it may, for reasons to be recorded in writing, relax any of the provisions of these regulations in respect of any class or category of persons:

Provided that the approval of the Central Government shall be taken for such relaxation before it is implemented.

13. Savings. - Nothing in these regulations shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-Servicemen, and other special categories of persons as specified by the Central Government from time to time.

14. Interpretation. – If any question arises relating to the interpretation of these regulations, it shall be decided by the Bureau with the approval of the Central Government.

FIRST SCHEDULE

(See regulations 2, 3, 4, 5, 6, 8 and 11)

Laboratory Technical Posts

Sl. No.	Name of the Post.	Number of Posts.	Level in pay matrix.	Whether selection post or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation/ absorption, the grades from which promotion or deputation/absorption is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Laboratory Officer.	60 (2019).	Level – 7 (Rs. 44900-142400).	Selection.	Not applicable.	(i) Bachelor's Degree in Science with Chemistry or Microbiology or Physics or Bio-Technology or Food Technology or Bio-Chemistry or Electronics as one of the main subject with minimum sixty per cent marks (fifty per cent for the Scheduled Castes and the Scheduled Tribes); or (ii) three years Diploma in Mechanical or Electrical or Civil or Chemical or Electronics or	By promotion failing which by deputation.	Not applicable.	Promotion: Technical Assistant (Laboratory) with five years' regular service in the grade. Deputation: (a) (i) officers holding analogous post on a regular basis in the parent cadre or department; or. (ii) Officers with five years' regular service in the Level-6 (Rs. 35400-112400) in the pay matrix; and (b) possessing qualifications prescribed for direct recruitment under column (7).

Sl. No.	Name of the Post.	Number of Posts.	Level in pay matrix.	Whether selection post or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation/ absorption, the grades from which promotion or deputation/absorption is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
						Food Technology or Metallurgy with minimum sixty per cent marks (fifty per cent marks for the Scheduled Castes and the Scheduled Tribes); and (iii) five years' regular service in the respective trade.			

NOTE: The number of posts to be filled up in any of the disciplines, as specified in the Second Schedule, shall be determined by the Executive Committee at the time of recruitment as per the requirement of the organisation.

Non-functional Grades:

- Non-functional Grade-I in Level – 8 in the pay matrix, as per recommendation of the Seventh Central Pay Commission, shall be granted to the Laboratory Officer with five years regular service in the Grade:

Provided that the Laboratory Officers, who have already been granted Financial Up-gradation under Modified Assured Career Progression Scheme in Level-8, shall also be eligible for grant of Non-Functional Grade-II in Level-9 on completion of five years' service in Level-8.

- Non-functional Grade-II in Level-9 in the pay matrix, as per recommendation of the Seventh Central Pay Commission, shall be granted to the Laboratory Officer with five years regular service in the Non-functional Grade-I.

Sl. No.	Name of the Post.	Number of Posts.	Level in pay matrix.	Whether selection or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation, the grades from which promotion or deputation is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
2.	Technical Assistant (Laboratory).	120 (2019).	Level 6 (Rs. 35400 – 112400).	Not applicable.	30 years.	(i) Bachelor's Degree in Science (with Chemistry or Microbiology or Physics or Bio-Technology or Food Technology or Bio-Chemistry or Electronics as one of the main subject) with minimum sixty per cent marks (fifty per cent for Scheduled Castes and Scheduled Tribes); or (ii) three years diploma in Mechanical or Electrical or Civil or Chemical or Electronics or	(i) 90 per cent. by direct recruitment; and ii) 10 per cent. by limited departmental competitive examination.	Not applicable.	Through limited departmental competitive examination: (a) Senior Master Technician; or (b) Master Technician with six years regular service in the grade or Master Technician with six years combined regular service in the post of Master Technician and Senior Technician; or (c) Senior

Sl. No.	Name of the Post.	Number of Posts.	Level in pay matrix.	Whether selection or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation, the grades from which promotion or deputation is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
						Food Technology or Metallurgy with minimum sixty per cent marks (fifty per cent marks for the Scheduled Castes and the Scheduled Tribes).			Technician with ten years regular service in the grade, *Essential*: Educational Qualification as prescribed under column (7) subject to minimum forty five per cent. marks (forty per cent. for the Scheduled Castes and the Scheduled Tribes).

NOTE 1: The number of posts to be filled up in any of the disciplines, as specified in the Second Schedule, shall be determined by the Executive Committee at the time of recruitment as per the requirement of the organisation.

NOTE 2: The procedure and module (pattern, syllabus, maximum marks, qualifying marks, etc.) of the Limited Departmental Competitive Examination for promotion to the post of Technical Assistant (Laboratory) shall be as recommended by the Appointing Authority and approved by the Executive Committee, on the basis of organisational requirement from time to time.

Serial Number.	Name of the Post.	Number of Posts.	Level in pay matrix.	Whether selection or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitme nt.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation, the grades form which promotion or deputation is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
3.	Senior Master Technician.	12 (2019).	Level – 6 (Rs. 35400 - 112400)	Non-selection post.	Not applicable.	Not applicable.	By promotion.	Not applicable.	Master Technician with six years' regular service in the Grade.
4.	Master Technician.	16 (2019)	Level – 5 (Rs. 29200 - 92300)	Non-selection post.	Not applicable.	Not applicable.	By promotion.	Not applicable.	Senior Technician with five years' regular service in the grade and who has passed the Trade Test.
5.	Senior Technician.	30 (2019)	Level – 4 (Rs. 25500 - 81100)	Not applicable.	Twenty seven years.	(i) Matric or its equivalent; (ii) Industrial Training Institute Certificate in any of the following trades:	By promotion failing which by direct recruitment	Not applicable.	Technician with eight years' regular service in the grade.

Serial Number.	Name of the Post.	Number of Posts.	Level in pay matrix.	Whether selection or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitme nt.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation, the grades form which promotion or deputation is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
						(a) Electrician; (b) Air-Conditioning; (c) Refrigeration; (d) Mechanic (Diesel – Engine); (e) Fitter; (f) Carpenter; (g) Plumber; (h) Wireman; (i) Turner; (j) Welder (the Welder should be also having passed the Welders' Qualifying Test as per the relevant Indian Standard or its equivalent); and (iii) two years' practical experience in the respective trade after having obtained the Industrial Training Institute Certificate or National Apprenticeship Certificate in the relevant trade.	.		

Serial Number.	Name of the post.	Number of posts.	Level in the pay matrix.	Whether selection or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation, the grades from which promotion or deputation is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
6.	Technician.	1 (2019)	Level – 2 (Rs. 19900-63200)	Not applicable.	Twenty seven years.	(i) Matric or its equivalent; (ii) Industrial Training Institute Certificate in any of the following trades: (a) Electrician; (b) Air-Conditioning; (c) Refrigeration; (d) Mechanic (Diesel – Engine); (e) Fitter; (f) Carpenter; (g) Plumber; (h) Wireman; (i) Turner; (j) Welder (the Welder should be also having passed	By direct recruitment.	Not applicable.	Not applicable.

Serial Number.	Name of the post.	Number of posts.	Level in the pay matrix.	Whether selection or non-selection post.	Maximum age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Method of recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	In case of recruitment by promotion or deputation, the grades from which promotion or deputation is to be made.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
						the Welders' Qualifying Test as per the relevant Indian Standard or its equivalent); or (iii) National Apprenticeship Certificate in the relevant trade.			

NOTE : The number of posts to be filled up in any of the trades, as specified in the Second Schedule, shall be determined by the Director General at the time of recruitment as per the requirement of the organisation.

SECOND SCHEDULE
(See regulation 5, 11 and First Schedule)

1. List of Disciplines for the purpose of recruitment to the post of Technical Assistant (Laboratory) under these regulations:

I. Degree based disciplines:

(i) Chemistry
(ii) Physics
(iii) Micro-biology
(iv) Bio-technology
(v) Food technology
(vi) Bio-chemistry
(vii) Electronics

II. Diploma based disciplines:

(i) Mechanical
(ii) Chemical
(iii) Electrical
(iv) Civil
(v) Electronics
(vi) Food technology
(vii) Metallurgy

2. List of Trades for the purpose of recruitment to the post of Senior Technician or Technician under these regulations:

(i) Electrician
(ii) Air-conditioning
(iii) Refrigeration
(iv) Mechanic (Diesel Engine)
(v) Fitter
(vi) Carpenter
(vii) Plumber
(viii) Wireman
(ix) Welder
(x) Turner

V. K. DIUNDI, Scientist 'G' & Dy. Director General (Pp & C), Bureau of Indian Standards

[ADVT. III/4/Exty./242/19]

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

MANOJ KUMAR VERMA
Digitally signed by MANOJ KUMAR VERMA
Date: 2019.10.04 20:22:24 +05'30'